

2ITEM NO.46

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1282-1284/2015

AMIRKA PRASAD

Appellant(s)

VERSUS

STATE OF U.P. & ANR. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 26/08/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Dinesh Kumar Garg,Adv.

For Respondent(s) Mr. Sudeep Kumar,Adv.

Mr. C. D. Singh,Adv.

Mr. Dushyant Parashar,Adv.

Mr. Prashant Shukla,Adv.

Ms. Abha R. Sharma,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Await original records from the concerned Court.

List again on 5.10. 2016.

(M V RAMESH)

Registrar

MG